

File No 06/CESTAT/Statement/2011-CR  
Customs, Excise & Service Tax Appellant Tribunal  
West Block-2 R.K.Puram New Delhi

Dated : 20 Mar 2023

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/03/2023 is circulated for information.

  
( S.K.Tiwari)  
Deputy Registrar

Copy to :-

Computer Section

<b>CUSTOMS, EXCISE &amp; SERVICE TAX APPELLATE TRIBUNAL,</b>				
<b>WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66</b>				
<b>Disposal and Institution for the month of Feb, 2023</b>				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	10014	448	182	10280
MUMBAI	17815	123	106	17832
KOLKATA	10617	33	126	10524
CHENNAI	9099	62	70	9091
BANGALORE	9620	57	141	9536
AHMEDABAD	9265	80	187	9158
ALLAHABAD	2764	22	0	2786
CHANDIGARH	5687	25	66	5646
HYDERABAD	4741	85	12	4814
<b>TOTAL</b>	<b>79622</b>	<b>935</b>	<b>890</b>	<b>79667</b>

**MONTHLY STATEMENT FOR THE MONTH OF FEB 2023 AS ON 01/03/2023**

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	5732	850	3365	67	10014	0	409	12	21	2	444	0	1	2	1	0	4	0	0	0	0	0	0	0
MUMBAI	7898	4076	5841	0	17815	25	55	12	56	0	123	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2959	3742	3916	0	10617	490	21	3	9	0	33	1	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3506	1864	3729	0	9099	12	24	8	30	0	62	5	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1801	2154	5665	0	9620	12	12	5	40	0	57	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	2589	3907	2769	0	9265	8	4	29	47	0	80	7	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	956	648	1160	0	2764	72	5	4	13	0	22	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	1041	2329	2317	0	5687	169	4	7	14	0	25	1	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1067	1195	2479	0	4741	5	24	4	56	0	84	1	0	0	1	0	1	0	0	0	0	0	0	0
<b>TOTAL</b>	<b>27549</b>	<b>20765</b>	<b>31241</b>	<b>67</b>	<b>79622</b>	<b>793</b>	<b>558</b>	<b>84</b>	<b>286</b>	<b>2</b>	<b>930</b>	<b>15</b>	<b>1</b>	<b>2</b>	<b>2</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.03.2023

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Feb, 2023 for 37.5 days as under. (Details shown on the basis of leave applications submitted by the

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Mr.Sanjiv Srivastava, Member (Technical)	Nil
	2 Sh. Anil Choudhary, Member (Judicial)	Nil	14 Dr. Suvendu Kumar Pati, Member(Judicial)	2
	3 Sh. S. K. Mohanty, Member (Judicial)	3	15 Sh. Ashok Jindal, Member (Judicial)	1
	4 Sh. Ramesh Nair, Member (Judicial)	Nil	16 Dr.. D.M. Misra, Member (Judicial)	Nil
	5 Ms. Sulekha Beevi C.S., Member(Judicial)	4	17 Sh. S.S.Garg, Member (Judicial)	Nil
	6 Sh. P. K. Choudhary, Member (Judicial)	1.5	18 Sh. Somesh Arora, Member (Judicial)	Nil
	7 Sh. Raju, Member(Technical)	2	19 Sh. R.Muralidhar, Member (Judicial)	Nil
	8 Sh. C.J. Mathews, Member(Technical)	Nil	20 Sh. P.A.Augustian, Member (Judicial)	Nil
	9 Sh. P. Venkata Subba Rao, Member (Technical)	Nil	21 Ms. Binu Tamta, Member(Judicial)	Nil
	10 Sh. P. Dinesha, Member(Judicial)	3	22 Mr. P Anjani Kumar, Member (Technical)	Nil
	11 Sh. Ajay Sharma, Member(Judicial)	Nil	23 Sh. A.G.Shakkarwal, Member(Technical)	5
	12 Ms. Rachna Gupta, Member(Judicial)	2.5	24 Sh.C.L. Mahar, Member (Technical)	11



**TRANSFERED TO  
OTHER BENCHES**

**DISPOSAL**

**CLOSING BALANCE**

STOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	36	35	107	4	182	0	6106	829	3280	65	10280	0
0	0	0	0	0	0	56	9	41	0	106	1	7897	4079	5856	0	17832	24
0	0	0	0	0	0	17	49	60	0	126	0	2963	3696	3865	0	10524	491
0	0	0	0	0	0	9	16	45	0	70	9	3521	1856	3714	0	9091	8
0	0	0	0	0	0	5	59	77	0	141	4	1808	2100	5628	0	9536	8
0	0	0	0	0	0	45	85	57	0	187	2	2548	3851	2759	0	9158	13
0	0	0	0	0	0	0	0	0	0	0	0	961	652	1173	0	2786	72
0	0	0	0	0	0	7	26	33	0	66	2	1038	2310	2298	0	5646	168
0	0	0	0	0	0	0	7	5	0	12	0	1091	1192	2531	0	4814	6
0	0	0	0	0	0	175	286	425	4	890	18	27933	20565	31104	65	79667	790

- 25 Mr. M. Ajit Kumar , Member (Technical)  
 26 Mr. M.M.Parthiban , Member (Technical)  
 27 Ms. Hemambika R. Priya, Member ( Technical)  
 28 Mr. K Anpazhakan , Member (Technical)  
 29 Mr. Pullela N.Rao , Member (Technical)  
 30 Mr. Rajeev Tondon, Member (Technical)  
 31 Ms. R.Bhagya Devi, Member (Technical)  
 32 Mr. Vasa Sheshagiri Rao, Member (Technical)

Nil  
 Nil  
 1.5  
 Nil  
 Nil  
 Nil  
 Nil  
 Nil  
 1

*A 20/3/23*  
 (S.K.Tiwari)  
 Deputy Registrar.

STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.03.2023.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDAB	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	5	0	0	0	0
2004	0	4	0	0	0	0	0	0	0
2005	12	2	0	0	0	1	0	1	0
2006	18	6	0	1	0	5	0	0	0
2007	9	2	0	8	2	5	1	3	0
2008	8	17	0	0	21	1	1	6	3
2009	44	43	116	15	71	19	14	8	23
2010	38	45	176	14	445	47	13	56	14
2011	57	94	519	57	471	86	16	202	46
2012	51	242	394	51	650	224	59	287	368
2013	89	757	474	557	669	751	45	424	292
2014	115	1107	567	921	932	880	69	531	363
2015	132	950	533	1159	903	882	110	437	270
2016	147	1560	918	1149	1075	973	95	340	470
2017	422	1694	827	1090	997	755	111	529	557
2018	1144	2605	1992	1460	994	1013	220	916	503
2019	1122	2142	1628	1052	386	957	283	593	320
2020	747	1276	573	435	222	603	481	364	331
2021	1983	2271	940	619	776	827	690	414	612
2022	2430	2787	781	440	806	949	522	449	542
2023	1712	227	86	63	110	179	56	86	98
TOTAL	10280	17832	10524	9091	9536	9158	2786	5646	4814